NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/33/2016

NAME OF THE PETITIONER(S)

: C.M. Rajendran & another

NAME OF THE RESPONDENT(S)

VITAY KUMAR PUNNA

: Kovai Call Taxi Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

11) B. Dhanny

2. Sathyaganeth

Council for R3
Council for R3, R4, R5, R6

ORDER

Counsel for the Petitioner present. Counsel for R1 to R4 and R5 present. Counsel for R3 also present. Counsel for the Petitioner prayed for time to make final submissions. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)